

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 260/15	TP 35/17	For compliance	433 (e) & (f)	Kasturi & Sons Ltd. Vs. Magnum Intergrafiks (P) Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

MANJULA K.S
9980264329

PETITIONER

[Signature]
18/1/18

ORDER

Counsel for Petitioner is present. She is again requested time for complying the objections. Time extended as last chance, list it on 13/02/2018.

[Signature]
Member (T)

[Signature]
Member (J)